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pleased to refer to answer to Unstar-red Question 149 given in the Rajya Sabha on the 7th August, 1990 and state:

- (a) What are the details of parties/ receptions held in the court-yard of the National Museum during the last two years and the amount of funds raised for holding such parties/rec-; p-tion, organisation-wise;
- (b) what are the guidelines for according permission to private parties for holding reception; and
- (c) whether the guests have also used the balconies and the outer lobbies of the National Museum for cocktail parties; if so the details thereof and the reasons for not conducting an independent enquiry in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Only one party was held in the National Museum during the last two years which was hosted by the Merill Lynch. New York for the participants of the Asian Development Bank on the 3rd May, 1990. The The entire expenditure on the party was met by Merill Lynch of New York.

- (b) No guidelines exist for such parties.
- (c) Guests were permitted to take drinks only in the open Court-Yard and not in the balconies and outer lobbies. Government have already looked into the matter and n₀ further enquiry is needed.

Admission to non-eligible candidates in Kendriya Vidyalaya Branches in Lawrance Road, Shalimar Bagh and Sainik Vihar, Delhi

3042. SHRI SYED SIBTEY RAZI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that some admissions in Kendriya Vidyalayas have been provided this year to the wards of some parents who are neither in Central Government Service

nor belong to the transferable service category;

to Questions

- (b) if so, under which quota these admissions have been made;
- (c) whether Government propose to take any action in the matter; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE THE MINISTRY OF HUMAN RE(SHRI SOURCE DEVELOPMENT CHIMANBHAI MEHTA; (a) to (d) Information is being collected and will be laid on the Table of the House.

Various Subsidies in the Eighth Five Year Plan

3043. SHRI PRAMOD MAHAJAN: Will the PRIME MINISTER be pleased to state:

- (a) to what extent the irrigation rates, electricity rates and educational facilities are subsidised at present and to which classes of
- (b) whether Government are considering any changes in the element of subsidy on these facilities during the Eighth Five Year Plan period; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) With reference to the year 1987-88 for which the latest National Accounts are available, the irrigation subsidy worked out to Rs. 603. 2 per hectare and the electricity subsidy worked out to 74 paise per Kwh. However, National Accounts estimates may not fully reflect quantum of subsidy in all respects. Educational facilities are also subsidised but estimates of subsidies on education are not available. Irrigation and electricity subsidies accrue to agriculturists and educational subsidies accrue to all classes of people.